

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Bibek Chaudhuri will take up the following cases today i.e. on 27th August, 2026 at 3:25 P.M. in Court No. 15 (Main. Building).

FOR JUDGEMENT

1. CWJC/20394/2012 REVERSION, BOARD/C	22 BRAHMANAND JHA VS THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY KULANAND JHA	NEERAJ NANDAN MD.NADIM SERAJ (GP5) GYAN SHANKAR PIYUSH LALL
With CWJC/5256/2013 1.1 OTHERS, BOARD/CORP	19 PRAMOD KUMAR RAY AND ORS. AND ORS VS THE STATE OF BIHAR AND ORS	JAI PRAKASH VERMA SANTOSH KUMAR CHAUHAN	ANIL KUMAR RANJIT SINHA PIYUSH LALL SATYABIR BHARTI MADHAW PRASAD YADAW
With CWJC/12328/2013 1.2 REVERSION, BOARD/C	20 SATYENDRA KUMAR SINGH AND ANR VS THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH RANJIT JHA	RAJESH SINGH MANISH KUMAR PIYUSH LALL SIDDHARTHA PRASAD SATYABIR BHARTI
With CWJC/13413/2013 1.3 REVERSION, BOARD/C	13 NARESH KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	PRASHANT PRATAP PARTHA SARTHY PIYUSH LALL MANISH KUMAR NARESH DIKSHIT

Patna High Court
Dated, 27th August, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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